

Central Administrative Tribunal
Principal Bench: New Delhi
OA No. 1165/98

New Delhi this the 6th day of May 1999

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Hari Shankar,
S/o Late Shri Jagan Nath,
R/o Quarter No.2, Type-III,
Police Station, Preet Vihar,
Delhi-51.

....Applicant

(By Advocate: Shri R.K. Shukla)

Versus

1. Commissioner of Police
Delhi Police,
I.P. Estate, New Delhi.
2. Union of India,
through The Secretary,
Deptt. of Statistics, Min. of Planning,
Sardar Patel Bhawan, Sansad Marg,
New Delhi.
3. Chief Executive Officer,
National Sample Survey Organisation,
Min. of Planning, Sardar Patel Bhawan,
Sansad Marg, New Delhi.

...Respondents

(By Advocate: Shri Rajeev Bansal with
Shri Surat Singh)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

Heard both sides.

2. Both agree that the OA can be disposed of
interms of the Tribunal's order dated 7.1.99 in
OA1621/98 Shri Chitta Ranjan Maithy & Ors. Vs.
U.O.I. & Ors.

3. Ordered accordingly, and the applicant
shall be entitled to all the consequential benefits.

7

4. D.A. stands disposed of. No costs.

8

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)

cc.

S.R. Adige

(S.R. Adige)
Vice-Chairman (A)